

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 136
(IB)-202(PB)/2017

IN THE MATTER OF:

Punjab National Bank
Vs.

Bhushan Power and Steel Ltd.

.... Applicant/petitioner

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, CIRP

Order delivered on 01.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner

Mr. Monish Panda & Mr. Amit Kumar
Bhattacharyya, Advs.

For the respondent:

Mr. Abhinav Vasisht, Sr. Advocate with Mr.
Shantanu Chaturvedi, Mr. Anoop Rawat &
Mr. Nikhil Mathur, Advocates
MR. Ramji Srinivasan, Sr. Adv. with Mr.
Bishwajit Dubey, MR. Spandan Biswal, Ms.
Srideepa Bhattacharyya, Ms. Sylona
Mohapatra, Mr. Nikhil Ramdev & Mr. Aditya
Marwah, Advs.

For the RP

Mr. Vaijayant Paliwal, Ms. Charu Bansal &
Ms. Shreya, Advs.

For the Acharya Associates

Ms. Shweta Kapoor & Mr. Amir kaleem, Advs.
Mr. Ramesh Chandra, Mr. Amitabh & Mr.
A.K. Pandey, Advs.

For the CoC

Mr. Bishwajit Dubey, Mr. Spandan Biswal,
Ms. Srideepa Bhattacharyya & Mr. Nikhil
Ramdev, Advs.

CA-1008(PB)/2018

Ms. Sreenita Ghosh & Mr. Arjun Asthana,
Advs.

CA-1247(PB)/2018

Mr. Manu Beri & Mr. Varun Verma, Advs.

CA-327, 254(PB)/2019 &

For the USW Steel Ltd.

Mr. Rajiv Nayar, Sr. Adv. with Mr. Arun
Kathpalia, Sr. Adv. with Mr. Manmeet Singh,
Ms. Anjali Anchayil, Ms. Nishtha Chaturvedi,



for the Promoters

Ms. Manjira Das Gupta & Mr. Siddharth Nath, Advs.

Mr. A.S. Chndhiok, Sr. Adv. with Mr. Arvind Kumar Gupta, Ms. Purti Marwaha, Ms. Shweta, Ms. Henna George, Ms. Priya, Ms. Priya Agarwal, Ms. Sweta Kakkad, Mr. Angad Baxi & Ms. Aditi, Advs.

Dr. U.K. Chaudhary, Sr. Adv. with Mr. Arvind Kumar Gupta, Ms. Purti Marwaha, Ms. Henna George & Mr. Dhruv, Advs.

For Operational Creditor

Mr. Amit Singh Chaddha, Sr. Adv. with MR. Munish Panda, Adv.

CA-537(PB)/2018 &
CA-437(PB)/2019

Mr. Sanjay Bhatt, Ms. Srishti Kapoor, Advs. with Ms. Kiran Sharma, CS
Ms. Kiran Sharma, CS

CA-287, 288, 289 &
CA-295(PB)/2019

Mr. Nikhil Palli & Mr. Pranav Chadha, Advs.

ORDER

Part heard for 02.04.2019.

—Sel—

**(M.M.KUMAR)
PRESIDENT**

—Sel—

**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**